

PATNA HIGH COURT, PATNA

TENDER NOTICE- 07/ 2016-2017 (PURCHASE CELL)

Sealed quotations are invited from reputed firms / suppliers / authorized dealers having local shops / offices at Patna for supply the consumables of Canon photocopier machines & Canon Fax machines of this Court, as per requirement, mentioned below----

<u>Articles</u>	<u>Quantity</u>
1. Toner NPG-26 for Canon photocopier (model iR3530)	28
2. Toner NPG-51 for Canon photocopier (model iR2530)	24
3. Toner NPG-59 for Canon photocopier (model 2002 N)	06
4. Drum NPG-25 -26 of Canon photocopier (model iR3530)	15
5. Drum NPG-51 for Canon photocopier (model iR2530)	02
6. Drum NPG-59 for Canon photocopier (model 2002 N)	04
7. Cartridge 328 for multipurpose Fax machine	04

Terms and condition—

1. The materials / articles should be in original and good condition..
2. The rate quoted in tender should be inclusive of all taxes.
3. The Court reserves the right to accept or reject any or all quotations.
4. VAT number and PAN are furnished along with the tender.
5. Payment will be made through bank draft, not in cash. Defect material should be replaced immediately by the concerned firm, in free of cost.
6. No advance shall be made and firm shall submit their bill in triplicate at the time of supply of articles.

Each page of bid should be signed and stamped by the suppliers. The bid complete in all respect, should be submitted before the chamber of Registrar (Establishment) of Patna High Court, Patna latest by three weeks from the date of publication on official website of Patna High Court, Patna.

Bhavendra Me
29/5/16
Registrar (Establishment)

Patna High Court, Patna